COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION			
FRESH MATTERS & APPLICATIONS							
77	W.P.(C)-3459/2025 CM APPL. 16184/2025 CM APPL. 16185/2025	BLS INTERNATIONAL SERVICES LIMITED V/s UNION OF INDIA & ANR.	NAMAN JOSHI				
		UNION OF INDIA, MUSCAT(UOIDHC@GMAIL.COM, AMBOF HOC.MUSCAT@MEA.GOV.IN)(1123384193)(RESPONDENT)	NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) UNION OF INDIA, MUSCAT(UOIDHC@GMAIL.COM, AMBOFFICE.MUSCAT@MEA.GOV.IN, HOC.MUSCAT@MEA.GOV.IN)(1123384193)(RESPONDENT) MUSCAT(CONS.MUSCAT@MEA.GOV.IN, SSCONS.MUSCAT@MEA.GOV.IN,				

## COURT NO. 32 HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING
  THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT
  ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
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manish.prasad@dhc.nic.in

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## TRANSFERRED MATTERS FROM THE COURT OF HMJ SWARANA KANTA SHARMA

ITEM NUMBER CASE NUMBER		PARTY NAME	ADVOCATE NAME	OTHER INFORMATION				
FRESH MATTERS & APPLICATIONS								
50	BAIL APPLN1096/2025 CRL.M.A. 8292/2025	PARAMJEET SINGH V/s STATE OF NCT OF DELHI	SACHIN TANWAR					
		OTHER DETAILS OF ADVOCATES: SACHIN TANWAR (SACHINTANWAR8887@GMAIL.COM)(9910434161)(PETITIONER) SACHIN TANWAR (SACHINTANWAR8887@GMAIL.COM)(9910434161)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.SFIR NO. :(SPECIAL BRANCH LODHI ROAD- 190/2023)				
AFTER NOTICE MISC. MATTERS								
51	CRL.M.C2249/2024 CRL.M.A. 8731/2024 WITH CRL.REV.P. 369/2024	RAJEEV KUMAR & ORS. V/s EMAAR INDIA LIMITED & ANR.	RIDDIMA SHARMA, SHASHANK DEWAN, J. SAGAR ASSOCIATES					
		OTHER DETAILS OF ADVOCATES: DEEPSHIKHA SARKAR(DEEPSHIKHA@SAIKRISHNAASSOCIATES.COM)(9958525210)(PETITIONER) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(RESPONDENT) ()()(PETITIONER)						
52	CRL.REV.P369/2024 CRL.M.A. 8338/2024	EMAAR INDIA LIMITED V/s STATE OF NCT DELHI & ANR.	SHASHANK DEWAN, J. SAGAR ASSOCIATES					
		OTHER DETAILS OF ADVOCATES: SHASHANK DEWAN(OFFICE#CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT ()()(PETITIONER)						

HIGH COURT OF DELHI 19.03.2025.

REGISTRAR (LISTING)